

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. No. 132 /2017

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh  
Hon'ble Member (T) Shri S.Vijayaraghavan**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 16<sup>th</sup> March, 2017, 10.30 A.M**

Name of the Company		Holtzman Systems Limited		
Under Section		<b>14 (1)</b>		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date	
1.	CS ALKA SWAMI	7 PETITIONER	Alka Swami 16/03/2017	

**ORDER**

Ld. Counsel for the petitioner is present.

Heard. Admit. Issue Notice.

Petitioner is to comply with Rule 35 of the NCLT Rules regarding publication of notice once in "Business Standard" and once in local vernacular returnable by 10/05/2016. Petitioner is to file affidavit within 7 days regarding service of notice.

List the matter on 10/05/2017.

Sd/-  
(S. Vijayaraghavan)  
Member (T)

Sd/-  
(Vijai Pratap Singh)  
Member (J)